

**Annexure – 3**

**Name of the corporate debtor: M K S Oil Private Limited ; Date of commencement of CIRP: 09/12/2019; List of creditors as on: 16/03/2021**

Sr. No	Name of creditor	Identification No.	Details of claim		Details of claim admitted					Amount of contingence nt claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% voting share in CoC
1	Punjab National Bank	PUNB0012600	21-12-2019	50,07,266	50,07,266	Secured Loan	50,07,266	50,07,266	No	91.30					
2	Indusind Bank	L65191PN1994PLC076333	27-01-2020	4,76,883	4,76,883	Secured Loan	4,76,883		No	8.70					
				54,84,149	54,84,149										

Sd/-

Abhimanyu Mittal

Resolution Professional of

M.K.S Oil Pvt Ltd

IP Registration Number: IBBI/IPA-001/IP-P01870/2019-20/12

29 FF The White House , Sector -57, Gurugram 122003